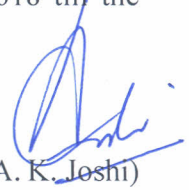


F.No.A-12026/4/2018-Admin.I(LA)
Government of India
Ministry of Law & Justice
Department of Legal Affairs

Shastri Bhavan, New Delhi,
Dated the 07th December, 2018.

OFFICE ORDER NO. 90/2018

In pursuance of Department of Personnel & Training's communication No.36/01/2018-EO(SM-I) dated 30.11.2018, Dr. Alok Srivastava, IAS (MP: 1984), Secretary, Department of Justice, Ministry of Law & Justice has taken additional charge of the post of Secretary, Department of Legal Affairs, Ministry of Law & Justice with effect from 01.12.2018 till the appointment of a regular incumbent or until further orders, whichever is earlier.



(A. K. Joshi)

Deputy Secretary to the Government of India
Tele No: 011-23384109

Copy to:

1. Dr. Alok Srivastava, Secretary, Department of Justice, Ministry of Law & Justice.
2. The Pay & Accounts Officer, Department of Legal Affairs, New Delhi.
3. The Chief Controller of Accounts, Ministry of Law & Justice, Lok Nayak Bhavan, New Delhi.
4. DOP&T (Kind attention Shri P.K. Tripathi, Secretary, ACC & Establishment Officer) w.r.t. communication No.36/01/2018-EO (SM-I) dated 30.11.2018.
5. PS to MLJ/ PS to MSLJ
6. PPS to Law Secretary/PPS to Additional Secretaries/PPS to JS & LAs.
7. All Officers and Sections of Department of Legal Affairs and Legislative Department.
8. Branch Secretariats (Mumbai/Kolkata/Chennai/Bengaluru), Central Agency Section/Law Commission of India/Lit.(HC)/Lit.(LC)/Lit.(CAT).
9. Hindi Section (for Hindi version)
10. Personal File/Service Book/Guard File.